

Assembly Business
Starred Assembly Question No. *25

From The Additional Chief Secretary to Government of Haryana,
Development & Panchayats Department,
Chandigarh.

To The Secretary,
Haryana Vidhan Sabha,
Chandigarh.

Memo No. PRC/2022/ 28356

Dated : 24/12/2022

Subject :- Starred Assembly Question No. 25 asked by Sh. Lila Ram (Kaithal),
M.L.A. (Listed on 27.12.2022).

Please find enclosed 25 copies of Reply (both in English and Hindi) to the
Starred Assembly Question No. 25 asked by Sh. Lila Ram (Kaithal) MLA. This question
is listed on 27.12.2022.

DA : As above.

 Executive Engineer,
for Additional Chief Secretary to Government of Haryana,
Development & Panchayats Department,
Chandigarh.


Endst. No. PRC/2022/ 28357-65

Dated : 24/12/2022

Copies of above reply (as mentioned against each) are forwarded to the
following for information and necessary action please :-

- | | | |
|---|---|-----------|
| 1 | The Private Secretary to Chief Minister, Haryana, Chandigarh | 15 Copies |
| 2 | The Private Secretary to Development & Panchayats Minister, Haryana, Chandigarh | 10 Copies |
| 3 | The Chief Secretary to Government of Haryana (Pol .Branch). | 6 Copies |
| 4 | The Secretary to Governor of Haryana, Chandigarh | 2 Copies |
| 5 | The Private Secretary to Chief Secretary to Haryana, Chandigarh | 2 Copies |
| 6 | The Director, Public Relation Department, Haryana, Chandigarh | 5 Copies |
| 7 | The Private Secretary to Additional Chief Secretary to Government of Haryana, Development & Panchayats Department | 1 Copy |
| 8 | The Deputy Director Legal, Development & Panchayats Department | 1 Copy |
| 9 | PA to Director General, Development & Panchayats Department | 1 Copy |

DA : As above.

 Executive Engineer,
for Additional Chief Secretary to Government of Haryana,
Development & Panchayats Department,
Chandigarh.

To Drain Out the Dirty Water

*25.

Sh. Lila Ram (Kaithal) :

Will the Development and Panchayats Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government for the drainage of dirty water in village Nauch, Deora, Padla, Sajuma and Dhons of Kaithal Assembly Constituency; and
- b) If so, the time by which abovesaid proposal is likely to be materialized togetherwith the details thereof?

DEVENDER SINGH BABLI, DEVELOPMENT & PANCHAYATS MINISTER

- a) Works have been sanctioned for drainage of dirty water in two villages namely Sajuma & Padla out of the five villages mentioned. Works are not yet sanctioned in the remaining three villages. Works of only drains are being sanctioned by this department. The works of restoration of ponds and laying of pipeline for use of treated water are being sanctioned by Haryana Pond & Waste Water Management Authority/Irrigation Department. The works of restoration of one pond in village Padla, one pond in village Nauch and two ponds in village Dhons have been transferred to Irrigation Department for preparation of estimates and execution of the works as deposit works on behalf of the Haryana Pond and Waste Water Management Authority. The works of restoration of two Ponds in Deora village have been included in the action plan for Phase-IV of the Haryana Pond and Waste Water Management Authority.
- b) Works in the above mentioned Sajuma and Padla villages are likely to be completed by 31.05.2023.

गन्दे पानी की निकासी करना

*25.

श्री लीला राम (कैथल) :

क्या विकास एवं पंचायत मंत्री कृपया बताएंगे कि :-

- (क) क्या कैथल विधानसभा निर्वाचनक्षेत्र के गांवों नौच, दयौरा, पाड़ला, सजुमा तथा धोंस में गन्दे पानी की निकासी के लिए कोई प्रस्ताव सरकार के विचाराधीन है; तथा
- (ख) यदि हां, तो उपरोक्त प्रस्ताव के कब तक कार्यान्वित किए जाने की सम्भावना है तथा उसका ब्यौरा क्या है ?

देवेन्द्र सिंह बबली, विकास एवं पंचायत मंत्री

- (क) वर्णित पाँच गांवों में से दो गावों सजुमा तथा पाड़ला में गन्दे पानी की निकासी हेतु कार्य स्वीकृत हैं। शेष तीन गाँवों में कार्य स्वीकृत नहीं हैं। केवल नालियों के कार्य इस विभाग द्वारा स्वीकृत किए जाते हैं। तालाबों के जीर्णोद्धार एवं उपचारित जल के उपयोग हेतु पाईपलाईन बिछाने के कार्य हरियाणा तालाब एवं अपशिष्ट जल प्रबन्धन प्राधिकरण/सिंचाई विभाग द्वारा स्वीकृत किया जाता है। गांव पाड़ला का एक तालाब, गांव नौच का एक तालाब तथा गांव घोंस के दो तालाबों के जीर्णोद्धार का कार्य सिंचाई विभाग

को प्राकलन बनाने तथा उसके बाद हरियाणा तालाब एवं अपशिष्ट जल प्रबन्धन प्राधिकरण के द्वारा जारी जमा राशि से कार्य करवाने हेतु स्थानान्तरित किया गया है। गांव दयौरा के दो तालाबों का कार्य हरियाणा तालाब एवं अपशिष्ट जल प्रबन्धन प्राधिकरण की कार्य योजना के चरण-IV में लिया हुआ है।

(ख) उपरोक्त वर्णित गांवों सजुमा तथा पाडला में कार्य पूर्ण होने की सम्भावित तिथि 31.05.2023 है।